

ITEM NO.1

REGISTRAR COURT

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2500/2024

AYUSHI ARSH VARDHAN

Petitioner(s)

VERSUS

RAVI CHANDRA SURESH CHANDRA

Respondent(s)

IA No. 231111/2024 - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS

IA No. 210797/2024 - EXEMPTION FROM FILING O.T.

IA No. 210796/2024 - STAY APPLICATION)

Date : 05-12-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Praveen Chaturvedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned. Issue notice
immediately.

List again on 27.02.2025.

SUJATA SINGH
Registrar

HJ